

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 106 of 2010

Dated: 11th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GRIDCO Limited

... Appellant(s)

Versus

O.E.R.C. & Ors.

.....Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan &
Mr. Hasan Murtaza for R.2 to 4

ORDER

The learned counsel for the Appellant has finished his arguments.

For reply arguments, post the matter on **17.01.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS